

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KOHINOOR SERVICES LIMITED

Regd. Off.: A-404, Ashiana Apartments, Mayur Vihar-I (Extn.), New Delhi-110091

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirer, Mr Karan Khanna in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on September 30, 2011 and Letter of Offer dated February 17, 2012 and Corrigendum to Public Announcement published on February 22, 2012.

1. Name of the Target Company : KOHINOOR SERVICES LIMITED
2. Name of Acquirer : MR KARAN KHANNA
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : SKYLINE FINANCIAL SERVICES (P) LIMITED
5. Offer Details :
 - a) Date of Opening of the Offer : FRIDAY, FEBRUARY 24, 2012
 - b) Date of Closure of the Offer : WEDNESDAY, MARCH 14, 2012
6. Details of the Acquisition :

S.N.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 20		Rs. 20	
2.	Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares to be acquired by Acquirer by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		62200	24.98	62200	24.98
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		124500	50.00	5500	2.21
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs. 2490000.00		Rs. 110000.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer Shareholding of Acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		186700	74.98	67700	27.19
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		186800 (75.02%)	62300 (25.02%)	186800 (75.02%)	181300 (72.81%)

7. Status of the Escrow Account, whether released or not : Yes

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

Mr. Karan Khanna (Acquirer) accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirer



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Place: New Delhi

Date : 04.04.2012